



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
(CHENNAI BENCH)**

6<sup>th</sup> Floor, Ezhilagam Annexe Building,  
Chepauk, Chennai – 600 005.

Email ID: [nclat.chennai@nclat.gov.in](mailto:nclat.chennai@nclat.gov.in)

Phone: (044) 28880500

Dated: 29<sup>th</sup> April, 2026

**NOTICE**

It is informed that during the period of Annual Summer Vacation from 01.05.2026 to 30.05.2026 for the **National Company Law Appellate Tribunal, Chennai Bench, Chennai**, the Registry shall function on all working days during this period.

The e-Filing of cases shall be operational and urgent matters will be taken up for hearing, as per the decision of the 'Competent Authority', upon e-mail, being sent to the Assistant Registrar, NCLAT, Chennai Bench, at e-mail: [asstregistrar.chn@nclat.gov.in](mailto:asstregistrar.chn@nclat.gov.in) & [dyregistrar-chennai@nclat.gov.in](mailto:dyregistrar-chennai@nclat.gov.in).

During the period of Vacation from **01.05.2026 to 30.05.2026**, the sitting of this 'Tribunal', will be on **every Wednesday (i.e. 06.05.2026, 13.05.2026, 20.05.2026 and 27.05.2026)** to take up only the urgent matters, for which the Board will be notified.

By the order of Hon'ble Chairperson

(Raj Kumar)  
Registrar

**Copy to:**

1. Sr. PS to Hon'ble Chairperson, NCLAT.
2. PS/PA to all Hon'ble Members of NCLAT.
3. PA to Registrar, NCLAT.
4. Notice Board.
5. Website of NCLAT.